

(TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA)

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF DIRECT TAXES

...

NEW DELHI, the 23rd February, 1999.

CORRIGENDUM

NO. _____ (F.No. 205/52/98-ITA.II. In exercise of the power conferred in clause (23G) of Section 10 ~~xxx~~ of the Income-tax Act, 1961, the Central Government hereby makes the following corrections to the Notification No. 10775 dated 28.1.1999 may be made:

In para 3 of the notification, the words may be reads as under:

"3. The enterprise approved is

The enterprise being 7x15.094 MW (105.66MW) to be set up by Samalpatti Power Company Private Limited at Samalpatti in the State of Tamilnadu."

Samar Bhadra

(Samar Bhadra)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

NOTIFICATION NO. 10780 (F.NO.205/52/98-ITA.II)

To

The Manager,
Govt. of India Press,
Mayapur, NEW DELHI.

Copy to:

1. M/s. Samalpatti Power Company Ltd.
2. Chief Commissioner of Income-tax,
3. All Chief Commissioners of Income-tax and Directors General of Income-tax.
4. C&AG of India (40 copies).
5. Joint Secretary & Legal Adviser, Ministry of Law, New Delhi
6. Addl. Secretary (Admn.) Department of Revenue, New Delhi.
7. Bulletin Section, DIT (RSP&PR), New Delhi.

Samar Bhadra

(Samar Bhadra)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

भारत के राजपत्र के भाग II खंड 3 III में प्रकाशनाधीन ।

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग
केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, 2 फरवरी, 1999

शुद्धि-पत्र

सं० फा० सं० 205/52/98-आ० क० नि० II आयकर अधिनियम, 1961 की धारा 10 के खंड 123 छ में प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्र सरकार एतद्वारा दिनांक 28.1.1999 की अधिसूचना सं० 10775 में निम्नलिखित संशोधन करती है, जो इस प्रकार किए जाएं :-

अधिसूचना के पैरा 3 में, शब्दों को निम्न प्रकार पढ़ा जाए :

"3. अनुमोदित उद्यम है

तमिलनाडु राज्य में सामलपट्टी में सामलपट्टी पावर कम्पनी प्राइवेट लिमिटेड द्वारा स्थापित किया जाने वाला 7x15.094 मेगावाट 1105.66 मेगावाट का उद्यम ।"

समर मद्र

। समर मद्र ।

अवर सचिव, भारत सरकार

अधिसूचना सं० 1078 फा० सं० 205/52/98-आ० क० नि० II

सेवा में,

प्रबंधक,
भारत सरकार मुद्रणालय,
मायापुरी, नई दिल्ली ।